

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/682/IB/2017

NAME OF THE PETITIONER : ARIES

NAME OF THE RESPONDENT : BAFNA PHARMACEUTICALS LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) *R. Kannan* P. C. S. Jw.
Bafna Pharmaceuticals
Jw. *R. Kannan*

2. *P. Manorajian* Counsel for Applicant. *P. M.*

ORDER

Counsel for Applicant present. Representative for the Corporate Debtor present. Corporate Debtor has submitted that one D.D. to the tune of Rs.1,00,000/- will be paid ⁱⁿ ~~paid~~ handed over to the Applicant and for the balance amount the accounts are being reconciled. The Corporate Debtor is directed to file schedule of payment for the remaining amount and bring one DD to show the bona-fide on next date of hearing. Put up on 28.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)